

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2327
ANSWERED ON:23.07.2004
DISBURSEMENT OF FUNDS BY EXIM BANK AND IDBI
Reddy Shri Suravaram Sudhakar

Will the Minister of FINANCE be pleased to state:

- (a) the total loan amount disbursed by EXIM Bank and IDBI during each of the last three years, State-wise;
- (b) the financial performance of these two organisations during the last three years;
- (c) the non-performing assets of the two till date; and
- (d) the steps taken by the Government to bring down NPA level?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S..PALANIMANICKAM)

(a) (b) & (c) The information is placed at Annexure-1 & IL

(d) The efforts of the Government/RBI to reduce NPAs of financial institutions are as under:

The RBI vide guidelines dated July, 2000 and revised subsequently on 4th February, 2003 advised FIs to recover NPAs through One-Time Settlement Schemes.

The Government set up seven more DRTs during 2000-01 to encourage the participation of FIs in the settlement of NPAs,

The Debt Recovery Act was amended to empower DRTs to immediately issue recovery Certificate on the basis of decree or order of civil court.

A transparent mechanism has been put in place for restructuring of corporate debts of viable entities facing problems due to internal and external factors;

The Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 regulates securitisation and reconstruction, of financial assets and enforcement of security interest.